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Title: Motion to consider Collection Of Statistics Bill, 2008 , as passed by Rajya Sabha.

MR. DEPUTY-SPEAKER: Now, we shall take up item no. 41D.

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI G.K. VASAN): I beg to move:

"That the Bill to facilitate the collection of statistics on economic, demographic, social, scientific and environmental aspects, and for matters connected therewith or incidental thereto, as passed by Rajya Sabha, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to facilitate the collection of statistics on economic, demographic, social, scientific and environmental aspects, and for matters connected therewith or incidental thereto, as passed by Rajya Sabha, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER: The House shall now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 to 34 stand part of the Bill."

The motion was adopted.

Clauses 2 to 34 were added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI G.K. VASAN: I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

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...(Interruptions)

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